

<b>Nomination of cases by Hon'ble the Chief Justice on 05.04.2016</b>			
<b>Sl no.</b>	<b>Case details</b>	<b>Nominated to-</b>	<b>File delivered in section</b>
<b>DB of Hon....., J</b>			
1	<b>CrI. W. P. - 30000/2015 ( Recall Application )</b>	<b>Hon. Vikram Nath, J.</b>	<b>Writ C-II Section on 06.04.2016</b>
2	<b>W.P. - 14755/2016</b>	<b>Hon. Dilip Gupta, J.</b>	<b>Computer Fresh Section on 05.04.2016</b>
<b>In DB as a member</b>			
3	<b>W.P. - 28968/2002 ( Modification Application )</b>	<b>Hon. Shashi Kant, J.</b>	<b>Writ C-II Section on 06.04.2016</b>
<b>Hon....., J.</b>			
4	<b>Testamentary Case- 29/2014</b>	<b>Hon. Pankaj Mithal, J.</b>	<b>Company Section Section on 06.04.2016</b>
5	<b>Company Petition – 8/2005</b>	<b>Hon. Ashwani Kumar Mishra, J.</b>	<b>Company Section Section on 06.04.2016</b>
6	<b>Bail – 12309/2015 with Bail – 1707/2014 with Bail – 1706/2014</b>	<b>Hon. Pankaj Naqvi, J.</b>	<b>Bail Section on 06.04.2016</b>
7	<b>W.P. - 10116/1978</b>	<b>Hon. Ran Vijai Singh, J.</b>	<b>Writ – B Section on 06.04.2016</b>
8	<b>Bail – 10121/2016</b>	<b>Hon. Pratyush Kumar, J.</b>	<b>Computer Fresh Section on 05.04.2016</b>
9	<b>CrI MA(U/S 482 Cr.P.C.) - 9801/2016</b>	<b>Hon. Om Prakash, J.</b>	<b>Computer Fresh Section on 05.04.2016</b>
<b>Appropriate Court dealing with such matters</b>			
10	<b>Bail – 1710/2016 with Bail – 40624/2015</b>	<b>Appropriate Court dealing with such matters</b>	<b>Bail Section on 06.04.2016</b>
11	<b>Bail – 46337/2015 with Bail – 40600/2015</b>	<b>Appropriate Court dealing with such matters</b>	<b>Bail Section on 06.04.2016</b>
12	<b>Bail – 9772/2014 with Bail – 21087/2009</b>	<b>Appropriate Court dealing with such matters</b>	<b>Bail Section on 06.04.2016</b>
13	<b>Bail – 21740/2015 with Bail – 948/2015</b>	<b>Appropriate Court dealing with such matters ( with connected case )</b>	<b>Bail Section on 06.04.2016</b>

BY ORDER OF HON'BLE THE CHIEF JUSTICE

J.R.( LISTING)  
06.04.2016